

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 228 of 2013 in
DFR No. 1121 of 2013**

Dated : 18th July, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

M/s. Bansal Alloys & Metals (P) Ltd. & Ors.Appellant(s)

Versus

**Punjab State Electricity Regulatory
Commission & Ors. ...Respondent(s)**

Counsel for the Appellant (s): Mr. Aalok Jagga

ORDER

**I.A. No. 228 of 2013
*(for leave to file the appeal)***

Leave to file the Appeal is granted. Accordingly, the Application is allowed.

The Registry is directed to number the Appeal and post the matter for Admission on **31.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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